

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
JUPITER LANDSCAPES PRIVATE LIMITED
OPERATING IN REAL ESTATE INDUSTRY,
HAVING PROJECT AT THANE, MAHARASHTRA, WITH ITS OWN LAND.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Jupiter Landscapes Private Limited PAN No. AADCJ2332E CIN No – U70102MH2013PTC251177
2.	Address of the registered office	F 1, Plot No 99, Kavya Aura, Ground Floor, Tulsiwadi, Sitaram, Ghadigaonkar, Tardeo, Mumbai City, Mumbai, Maharashtra, India, 400034
3.	Details of place where majority of fixed assets are located	The Company has a real estate project named “Kavya Grandeur” located at Survey no 35/1, 35/2, 36/3, 36/4 Village Boriwade Kasarvadavli, Ghodbunder road, Opposite Ratnatej Society, Behind Hyper city mall. Thane – 400615
4.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be availed by sending a request to – rp@jupitercirp.com .
5.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be availed by sending a request to – rp@jupitercirp.com .
6.	Last date for receipt of expression of interest	13 th February, 2026
7.	Date of issue of provisional list of prospective resolution applicants	17 th February, 2026
8.	Last date for submission of objections to provisional list	22 nd February, 2026
9.	Date of issue of final list of prospective resolution applicants	26 th February, 2026
10.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26 th February, 2026
11.	Last date for submission of resolution plans	28 th March, 2026
12.	Process email id to submit Expression of Interest	rp@jupitercirp.com .
13.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is not registered as MSME

Note: Any change/modification in the timeline given above shall be subject to approval of COC and Hon'ble NCLT. The above is subject to the grant of the 90 days' extension of the CIRP period by the Hon'ble NCLT for which an IA is being filed.

Date: 29th January, 2026
Place: Mumbai

For Jupiter Landscapes Private Limited
Sd/-
Hari Kishan Bhoklay
Authorized Signatory
For KDRA Insolvency Professionals Private Limited
Resolution Professional
Jupiter Landscapes Private Limited (Under CIRP)
Reg. No: IBBI/IPE-0059/IPA-1/2022-23/50037
Correspondence Address of the Resolution Professional: 1601, Unicorn, Dattaji Salvi Marg,
Andheri West, Mumbai – 400053